



File No. 10/36/2016-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 7th December 2019


OFFICE ORDER

In exercise of the powers conferred vide notification no. G.S.R. 682(E) dated 23.9.2019 issued by Central Government Ministry of Corporate Affairs, Hon'ble President, NCLT has made following postings/transfers of Members of the National Company Law Tribunal with immediate effect:-

S. No.	Name of Member	Present Posting	New Posting
1	Justice (Retd.) Rajesh Dayal Khare, Member (Judicial)	NCLT, New Delhi	NCLT, Allahabad
2	Shri Abni Ranjan Kumar Sinha, Member (Judicial)	NCLT, Allahabad	NCLT, New Delhi
3.	Smt. Saroj Rajware, Member (Technical)	NCLT, Allahabad	NCLT, New Delhi

The Hon'ble Member is requested to join at new station forthwith.

This issues with the approval of Hon'ble President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. PPS to the Secretary, Ministry of Corporate Affairs, New Delhi
4. Justice (Retd.) Rajesh Dayal Khare, Member (Judicial), NCLT New Delhi
5. Shri Abni Ranjan Kumar Sinha, Member (Judicial), NCLT Allahabad
6. Smt. Saroj Rajware, Member (Technical), NCLT Allahabad
7. Deputy Registrar, NCLT, Allahabad
8. Pay & Accounts Officer, Ministry of Corporate Affairs, Delhi
9. The Senior Accounts officer, NCLT, New Delhi
10. NCLT website/ Notice Board.
11. Guard File.